

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2338
TO BE ANSWERED ON 16.03.2017**

UMPP IN BIHAR

†2338. SHRI KAUSHALENDRA KUMAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government proposes to start work on Ultra Mega Power Project sanctioned for Banka in Bihar; and**
- (b) if so, the details thereof along with the amount likely to be spent on this power project?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : A site at Kakwara in Banka District, Bihar has been selected for setting up of an Ultra Mega Power Project (UMPP). Application for acquisition of land has been submitted to State Government on 29.12.2016. Application for R&R Colony has been submitted to District Administrator on 23.01.2017. Ministry of Coal has tentatively allocated Pirpainti/Barahat coal blocks to this UMPP. Two SPVs namely Bihar Infra Power Limited on 30-06-2015 as Infrastructure SPV and Bihar Mega Power Limited on 09-07-2015 as Operating SPV have been incorporated.

The investment for the project would be made by successful bidder selected through International Tariff Based Competitive Bidding as per Standard Bidding Documents (SBDs). The likely cost of project would be approximately Rs. 30,000 Crores.
